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SECTION 3, SUB-SECTION (i)]

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)**

CORRIGENDUM

New Delhi, the 6th September, 2019

GSR.....(E). - In the notification of the Government of India in the Ministry of Finance (Department of Revenue) No. 33/2019-Customs (ADD), dated the 26th August, 2019, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) vide number G.S.R. 600(E), dated the 26th August, 2019, -

- (i) at page 3, in line 43, for “equal to the amount”, read “equal to the difference between the landed value of the subject goods and the amount”; and
- (ii) at page 4, in the Duty Table, in the column (2), for “3904 21 10, 3904 21 90, 3904 22 10, 3904 22 90, 3904 10 90”, read “3904 10 10, 3904 10 20, 3904 10 90, 3904 21 00, 3904 22 00”.

[F.No.354/110/2019 –TRU]

(Ruchi Bisht)
Under Secretary to the Government of India